

Appellate Tribunal for Electricity

New Delhi

Dated: 27.01.2021

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16th March, 2020 and 31st December, 2020, it is notified that the hearing and part heard matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal may be adjourned from 27th January, 2021 to 29th January, 2021 by the court masters in the following manner:

Hearing Matters:

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	27.01.2021	Wednesday	14.07.2021	Wednesday
2.	28.01.2021	Thursday	15.07.2021	Thursday
3.	29.01.2021	Friday	16.07.2021	Friday

Part-heard Matters:

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	27.01.2021	Wednesday	19.05.2021	Wednesday
2.	28.01.2021	Thursday	20.05.2021	Thursday
3.	29.01.2021	Friday	21.05.2021	Friday

This notification issues with the approval of the competent authority of APTEL.

Sd/-

DY. REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website